

SHRI M. VALIULLA: Are we allowed to have our own pilots and also whether we are allowed periodically to check the plane because it is registered here?

SHRI HUMAYUN KABIR: In the case of the service operating from Kashmir, it has been de-registered. The other operating in West Asia has not been de-registered. As regards pilots and periodic checks all these have been laid down in the agreements. It is a long list of conditions, Sir.

MR. DEPUTY CHAIRMAN: It is not necessary to read it.

DR. RAGHUBIR SINH: The question relates to Indian registration of aircraft running in foreign countries and my hon. friend, the Minister, has talked about Kashmir. May I know the date from which Kashmir has been included in the list of foreign countries?

SHRI HUMAYUN KABIR: Sir, that question does not arise. Under an agreement with the United Nations, we have been asked to supply a plane which would operate between areas of India and Pakistan, Kashmir has come in because, under the reference of this issue to the United Nations, we have been asked to provide this plane and that is why, Kashmir came to be entered in that agreement.

SHRI M. VALIULLA: Sir, I want to know whether we allow any of our own planes to be registered in foreign countries.

SHRI HUMAYUN KABIR: A number of planes registered in foreign countries are regularly flying here in all the international airways.

SHRI B. K. MUKERJEE: Are the aircrafts and aeroplanes of Air-India registered....

MR. DEPUTY CHAIRMAN: That is a different question.

TICKETLESS TRAVELLING

*559. SHRI MAHESWAR NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of ticketless railway travelling detected during the first quarter of the current financial year and the revenue realised on that account; and

(b) how these figures compare with those of the corresponding period of last year?

THE MINISTER OF RAILWAYS (SHRI JAGJIVAN RAM): (a) and (b). A statement giving the information is placed on the Table of the House.

STATEMENT

Cases of ticketless travelling

	Quir'Ci ending 30-6-57	Qu iter ing 30-6- 56
Number of cases of ticketless travel detected	Rs. 21,03,071	Rs. 19,46,879
Amount reilised	44,79,529	42,43,685

SHRI MAHESWAR NAIK: From the statement, it appears that for the quarter ending 30th June 1957, the number of cases of ticketless travel has gone up by 2 lakhs. May I know whether this is due to inefficient booking arrangements in the railway stations?

SHRI JAGJIVAN RAM: No, it is not due to that. It can be that the number of ticketless travellers has increased or that the ticket checking staff has been more vigilant.

SHRI MAHESWAR NAIK: May I know, Sir, whether Government is aware of the fact that in branch lines particularly, many of the checking staff are in the habit of encouraging ticketless travel so that a portion of the money collected from ticketless travellers may be appropriated by themselves?

SHRI JAGJIVAN RAM: Well, if the hon. Member will give any specific instance that will be looked into. We have not heard of that sort of complaints?

SHRI PURNA, CHANDRA SHARMA: May I know the names of States in which ticketless travel is most prevalent?

SHRI JAGJIVAN RAM: Well, it is very difficult to say that. I find practically all the railways are affected though in the Northern Railway, South-Eastern Railway, Western Railway and Eastern Railway the incidence is more. But all the railways are affected.

DR. SHRIMATI SEETA PARMANAND: Is Government aware that due to lack of fencing on the other side of the railway line and even provision of gates in many places passengers board the trains from both the sides of the train and no steps are taken to prevent this as this leads to ticketless travel?

MR. DEPUTY CHAIRMAN: It is a different question.

SHRI JAGJIVAN RAM: It is impossible at wayside stations to provide all that but we take the necessary steps to detect ticketless passengers.

DR. SHRIMATI SEETA PARMANAND: At some of the main stations, Sir, if I may give the information.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, the number of I Class and II Class travellers travelling without tickets?

SHRI JAGJIVAN RAM: We have not got the information class-wise.

DR. RAGHUBIR SINH: May I know, Sir, if the hon. Minister is aware of the innumerable ticketless travelling going on every day in this capital of the Indian Union between Delhi and Shahdara and that too in the I Class, every day in the morning and evening?

SHRI JAGJIVAN RAM: I do not know if my friend found himself in that company but the staff is intensively checking the tickets.

SHRI SONUSING DHANSING PATIL: What are the chief reasons for ticketless travel? Is it due to poverty or what?

SHRI JAGJIVAN RAM: The reason is that people want to travel free.

SHRI D. A. MIRZA: Is it not because of goondaism that the checking staff are afraid of checking the tickets?

MR. DEPUTY CHAIRMAN: Next question.

LAND BROUGHT UNDER IRRIGATION BY HIRAKUD PROJECT

*560. SHRI MAHESHWAR NAIK: the Minister of IRRIGATION AND POWER be pleased to state the total acreage of land so far brought under irrigation by the Hirakud Project?

THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): Area brought under irrigation upto the end of March 1957 was 89,485 acres. Information in regard to additional area irrigated during the present Kharif season beginning 1st April 1957 is not available.

SHRI MAHESHWAR NAIK: What is the length of the canal and the distributaries so far brought into operation?

SHRI S. K. PATIL: The length of the canal and the distributaries? It is a very long thing and it will take long to read it. If he wants the information I shall supply it to the hon. Member.

SHRI MAHESHWAR NAIK: May I know, Sir, whether any water cess is being charged for the supply of the canal water?

SHRI S. K. PATIL: It is not yet being charged because this is only the first year in which we have had this area Gunder irrigation, but the Orissa Government are thinking of introducing a Bill by which they could do so.